



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 23. CUTTACK, FRIDAY, JUNE 10, 1938.

 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 31st May 1938.

No. 4784-Pol.—The following notifications of the Government of Madras issued under sub-sections (6) and (7) of section 7 of the Cinematograph Act, 1918 (II of 1918), as amended by Act XXIII of 1919, declaring certain films to be uncertified films for exhibition in the province of Madras are hereby cancelled so far as the areas transferred from Madras are concerned :—

1. Notification L. G. Department no. 721, dated the 22nd March 1930.
2. Notification L. G. Department no. 719, dated the 30th August 1930.
3. Notification L. G. Department no. 130, dated the 9th February 1931.
4. Notification L. G. Department no. 798, dated the 3rd October 1930.
5. Notification L. G. Department no. 979, dated the 29th November 1930.
6. Notification L. G. Department no. 129, dated the 9th February 1931.
7. Notification L. G. Department no. 286, dated the 23rd April 1931.
8. Notification L. G. Department no. 35, dated the 16th January 1932.
9. Notification L. G. Department no. 153, dated the 23rd February 1932.
10. Notification L. G. Department no. 310, dated the 20th April 1932.

The 31st May 1938.

No. 2291—L-77-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for construction of a well and an approach road from the dispensary building to the Mortuary, in the village of Bhubaneswar, pargana Dandimal, zila Puri, it is hereby notified that for the above purpose two pieces of land measuring 0.309 acres bounded on the—

Block A.

North and West—By portions of plot nos. 1659, 3413, 2984 and 2986,

South and East—By portions of plot nos. 1659, 3600, 3463, 2985 and 2986;

Block B.

North, }
East, } By portion of plot no. 2986;
South, }
West, }

are required within the aforesaid village of Bhubaneswar.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Collector of Puri.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 3rd July 1938, before the Collector of Puri, will be considered.

The 2nd June 1938.

No. 2329—S-71/38-R.—Whereas the Collector appointed for the preparation of Record-of-Rights in respect of the following villages of the Bodokhemidi Estate in the district of Ganjam has published the Record-of-Rights in respect of these villages on the dates noted against them, the Governor of Orissa in exercise of the powers vested in him by section 167 (2) of the Madras Estates Land Act, 1908 (Madras Act I of 1908), hereby declares that a Record-of-Rights has been finally published for each of the villages mentioned below :—

Name of Estate.	Name of village.	Date of publication.
Bodokhemidi ...	1. Dobharo ... 2. Mundopatha }	26th April 1938.

The 2nd June 1938.

No. 2330-R.—The price list (retail) of staple food crops in the local areas of the three coastal districts of Orissa, prepared under section 46 of the Orissa Tenancy Act, 1913 (Bihar and Orissa Act II of 1913), for the year 1937, is published for general information :—

District.	Local area.	Marts at which prices were taken.	Staple food crop or crops	Quantities (average) per rupee in seers of 80 tolas company's weight.	Remarks.
1	2	3	4	5	6
				Sr. Ch.	
Cuttack ...	Sadr subdivision	Cuttack town ...	Rice ...	14 4	
		Charchika hat...	Do. ...	17 2	
	Jajpur subdivi sion.	Jajpur town ...	Do. ...	16 1	
	Kendrapara sub- division.	Kendrapara town	Do. ...	15 10	
Balasore ...	Sadr subdivision	Balasore ...	Do. ...	15 0	
	Bhadrak sub- division.	Bhadrak ...	Do. ...	18 7	
		Chandbali ...	Do. ...	19 12	
Puri ...	Sadr subdivision	Puri ...	Do. ...	13 4	
		Banamalipur ...	Do. ...	13 14	
	Khurda subdivi- sion.	Khurda ...	Do. ...	16 7	

The 31st May 1938.

No. 2293-R.—DECLARATION.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz, for Chandaka post office compound in the village of Similipatna, pargana Dandimal, zila Puri, it is hereby declared that for the above purpose a piece of land measuring 0.013 acre bounded on the—

North—By portion of plot no. 481,

East and South—By portion of plot no. 482,

West—By plot no. 483,

is required within the aforesaid village of Similipatna.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Collector of Puri.

The 4th June 1938.

No. 2353—La-34-R.—DECLARATION.—In supersession of the Declaration no. 2833—La-77-R., dated the 3rd August 1937, published under section 6 of the Land Acquisition Act at page 397, Part III of the *Orissa Gazette* of the 6th idem, the Governor hereby declares that the land specified below and measuring acres 1.26 cents, be the same a little more or less, is needed for a public purpose, to wit, for the construction of a rest house at Vikrampuram and under sections 3 and 7 of the same Act, the Sub-Deputy Collector, Gunupur, is appointed to perform the functions of a Collector under the Act and directed to take order for the acquisition of the said land. A plan of the land is kept in the office of the Sub-Deputy Collector, Gunupur, and may be inspected at any time during office hours.

SCHEDULE.

District.	Taluk.	Village.	Wet or dry, Inam or poramboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Koraput...	Gunupur...	Vikram-puram.	Plot 1. Zamindari wet Jeroyiti holding.	Owner. Maharajah of Jeypore. Occupier. Subudhi Sanjivarao of Vikram-puram.	Remain ing portion of the rain-fed wet land of Subudhi Sanjivarao.	Portion of old cart track now under acquisition (plot no. 2).	Cart track ...	P.W.D. Road	A. C. 0'37
			Plot 2. Cart track public path poramboke.	Cart track public path.	Old cart track.	Plots 3 and 4.	Old cart track.	Plot no. 1 now under acquisition.	0'16
			Plot 3. Zamindari dry Jeroyiti holding.	Owner. Maharajah of Jeypore. Occupier. Subudhi Sanjivarao of Vikram-puram.	Waste land of Subudhi Sanjivarao.	River Vamsa-dhara.	Plot no. 4 now under acquisition.	Portion of Old cart track now under acquisition (plot 2).	0'35
			Plot 4. Zamindari dry Jeroyiti holding.	Owner. Maharajah of Jeypore. Occupier. Subudhi Jagannadham of Vikram-puram.	Plot no. 3, now under acquisition.	Ditto ...	Waste land of Subudhi Jagannadham.	Ditto ...	0'38

By order of the Governor,

E. R. WOOD,

Chief Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 6th/7th June 1938.

No. 3905-E.—In exercise of the powers conferred by sections 4 and 5 of the Charitable Endowments Act (VI of 1890) and upon the application and with the concurrence of the District Magistrate, Balasore, the person acting in the administration of the Srimati Bhagabati Dasi's Prize Fund who proposes to apply the properties hereinafter mentioned in trust, the Government of Orissa are pleased to direct that the Government promissory note mentioned below which has been purchased from the said fund should be vested in the Treasurer of Charitable Endowments, Orissa, and that the income thereof be applied in the manner and for the purpose set forth in the scheme, particulars of which are contained in the second schedule to notification no. 225-E, dated the 16th January 1935:—

Stock of $3\frac{1}{2}$ per cent loan of 1865 for Rs. 200 (Rupees two hundred) only, held by the Reserve Bank of India, Cuttack.

By order of the Governor,

M. K. VELLODI,
Secretary to Government.

OFFICE OF THE COMMISSIONER OF
INCOME-TAX, BIHAR AND ORISSA.

NOTIFICATION.

The 2nd June 1938.

No. 17/15-A.—In exercise of the powers conferred on me by the Central Board of Revenue in its order no. 34-I.T., dated the 1st April 1922, I hereby declare that, in the case of any person, business or company, or class of person, business or company in the Provinces of Bihar and Orissa, whose accounting year consisting of not less than 11 and not more than 13 calendar months closed on the dates noted below, such year shall, subject to the provisions of the Act, be the "previous year" within the meaning of clause (b) of sub-section 11 of section 2, of the Indian Income-tax Act (XI of 1922), for the purpose of assessment of income-tax and super-tax for the year 1938-39:—

31st March 1938 (Sambat year).

31st March 1938 (Telugu year).

W. R. WALL,

*Commissioner of Income-tax,
Bihar and Orissa.*

QUARTERLY FINANCE STATEMENT OF CENTRAL CO-OPERATIVE BANKS AND
UNIONS OF ORISSA FOR THE QUARTER ENDING 31st MARCH 1938.

Quarterly Finance Statement of Central Co-operative Banks
LIABILITIES AND QUASI-LIABILITIES. **PART**

Name of Bank.	Outside the movement.				Within the				
	Deposits fixed, current or savings bank, by non-members or by members in an individual capacity.	Debentures.	Overdrafts from outside banks, e.g., Presidency or Joint Stock.	Other Items.	Fixed deposits or loans received from Societies or Central Banks, or Provincial Bank.	Drawn portion of cash credit with Provincial Bank.	Savings bank or current accounts held in favour of Societies or Central Banks.	Reserve fund of bank itself.	Paid-up share capital.
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank, Ltd.	4,61,446	33,000	16,938	4,452	21,270	87,514
2. Jajpur Central Co-operative Bank, Ltd.	2,13,306	36,980	*15,101	2,453	9,035	44,376
3. Kendrapara Central Co-operative Bank, Ltd.	1,58,250	48,165	11,738	1,105	8,538	27,972
4. Kujang Central Co-operative Union, Ltd.	1,46,654	79,934	4,276	1,683	3,226	32,620
5. Panki-Dompura Central Co-operative Union Ltd.	1,46,805	1,08,076	4,390	1,294	41,440	54,020
6. Angul Central Co-operative Union, Ltd.	1,52,933	37,534	15,197*	4,373	54,100	34,109
7. Puri Central Co-operative Bank Ltd.	1,88,181	582	19,228	13,710	1,096	12,071	32,769
8. Khurda Central Co-operative Bank, Ltd.	1,82,258	27,317	1,541	5,214	36,807	61,255
9. Nimapara Central Co-operative Union, Ltd.	19,389	1,755	2,261	3,757	19,390
10. Sambalpur Central Co-operative Bank, Ltd.	66,272	500	17,531	2,372	13,300	16,912
11. Balasore Central Co-operative Bank, Ltd.	8,31,321	10,049	15,474	203	50,005	68,924
12. Phadrak Central Co-operative Bank, Ltd.	1,50,893	1,04,245	13,091	1,506	24,114	43,964
13. Bargarh Central Co-operative Bank Ltd.	45,623	17,575	12,354	..	20,868	24,302
14. Aska Co-operative Central Bank, Ltd.	3,39,461	..	6,900	..	92,349	20,900	519	30,383	1,19,617
15. Berhampur Co-operative Central Bank, Ltd.	4,36,399	* 5,637	98,325	16,937	50,567
Total ..	35,85,281	..	2,560	6,619	7,18,278	1,62,179	28,391	3,26,447	6,99,222

and Unions of Orissa for the quarter ending 31st March 1938.

ASSETS AND QUASI-ASSETS.

movement.				Outside the movement.						Within the movement.	
Name of Bank,	Other items.	Undrawn liabilities, e.g., cash credit accounts, guaranteed by the Provincial Banks to Central Banks or to Societies, and by Central Bank to other Central Banks or Societies.		Cash in hand and in outside banks.	Government paper.	Post Office Savings Bank deposit.	Other investments of a liquid nature in outside concerns.	Undrawn balance of assured cash credit.		Loans to Agricultural Societies.	Loans to non-Agricultural Societies.
		To cover deposits.	For loans transa tion.					With Presidency or Joint Stock Bank.	With Provincial Bank.		
1	11	12	13	14	15	16	17	18	19	20	21
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank, Ltd.	44,450	..	4,819	5,357	67	..	8,062	4,79,043	8,604
2. Jajpur Central Co-operative Bank, Ltd.	15,438	387	..	31	2,47,087	29,667
3. Kendrapara Central Co-operative Bank, Ltd.	17,150	10	..	4,551	2,31,536	..
4. Kujang Central Co-operative Union, Ltd.	5,837	87	..	395	724	2,25,897	148
5. Banki-Dompara Central Co-operative Union, Ltd.	33,215	100	4,036	29	10,611	3,33,523	2,745
6. Angul Central Co-operative Union, Ltd.	49,114	7,024	500	9,751	3,419	2,72,294	2,744
7. Puri Central Co-operative Bank, Ltd.	58,760	895	..	740	12,247	..	1,210	1,09,815	18,650
8. Khurda Central Co-operative Bank, Ltd.	39,003	911	..	135	8,920	..	8,450	2,42,045	30,272
9. Nimapara Central Co-operative Union, Ltd.	8,010	108	..	2,158	624	..	5,245	1,66,964	2,720
10. Sambalpur Central Co-operative Bank, Ltd.	5,927	560	97,155	8,939
11. Balasore Central Co-operative Bank, Ltd.	46,178	1,154	..	448	8,01,510	..
12. Bhadrak Central Co-operative Bank, Ltd.	1,11,207	26	3,560	2,97,350	175
13. Bargarh Central Co-operative Bank, Ltd.	4,019	8,553	..	1,527	84,669	5,913
14. Aska Co-operative Central Bank, Ltd.	7743	3,075	54,108	5,060	4,217	38,510	1,00,	5,83,045	4,465
15. Berahmpur Co-operative Central Bank, Ltd.	7638	16,488	..	45,744	1,80,600	691	73,822	1,11,600	46,000	2,79,703	5,329
Total ..	4,41,215	16,488	4,819	74,714	2,39,244	25,830	87,916	1,50,140	80,567	43,95,052	1,21,247

*Quarterly Finance Statement of the Central Co-operative Banks and Unions in Orissa
for the quarter ending 31st March 1938.*

PART I.—concl'd.

ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement.					Net profit of past year.	Rates of interest on which money is usually—		Last dividend declared.	Remarks.
	Loans or deposits due to the Central Bank by the Provincial Bank or other Central Banks.	Loans and deposits due to Provincial by Central Banks.	Uncalled share capital.	Guaranteed share capital.	Other Investments inside the movement.		Borrowed.	Lent.		
1	22	23	24	25	26	27	28	29	30	31
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.				
1. Cuttack Central Co-operative Bank, Ltd.	1,351	..	27,856	..	60,882	6,073	3 to 6%.	8 to 10½%.	Not declared.	
2. Jajpur Central Co-operative Bank, Ltd.	4,724	..	25,866	2,473	3 to 6%.	6 to 12½%.	..	*Rs. 5,191 overdrawn.
3. Kendrapara Central Co-operative Bank, Ltd.	2,722	..	6,903	..	18,141	7,712	5 %.	
4. Kujang Central Co-operative Union, Ltd.,	11,240	3,284	5 to 7%.	12½%.	9½%.	
5. Banki-Dompura Central Co-operative Union, Ltd.	26,937	9,119	6%.	11%.	8½%.	
6. Angul Central Co-operative Union, Ltd.	1,515	..	7,991	..	10,863	17,023	3 to 8½% 5 to 5½% 6 to 7% and 7½%.	7% 9% 10% and 12½%.	..	* Rs. 5,197 has been overdrawn against cash credit with Provincial Bank, Ltd.
7. Puri Central Co-operative Bank, Ltd.	1,656	..	7,916	..	1,55,573	..	3% 6½% and 7½%.	10% and 12½%.	..	
8. Khurda Central Co-operative Bank, Ltd.	4,434	..	99,993	3,909	6%.	10%.	..	
9. Nimapara Central Co-operative Union, Ltd.	14,177	14,423	3% 5% 6% and 5½%.	10½% 11½% and 12½%.	9½%.	
10. Sambalpur Central Co-operative Bank, Ltd.	820	..	43,068	..	5,454	..	2, 3, 3½, 4½ and 6% on cash and 10% on paddy.	9% and 12½% on cash and 20% on paddy.	Nil	Col. 7—Rs. 7,501 overdrawn.
11. Balasore Central Co-operative Bank, Ltd.	12,754	..	40,641	..	50,101	30,958	2½% and 3%.	9½% and 10½%.	9½%.	Col. 7—Rs. 5,474 overdrawn.
12. Bhadrak Central Co-operative Bank, Ltd.	535	..	1,296	..	1,45,840	8,382	2½, 3, 4, 5, 6, 7 and 8%.	6½, 9½, 10 and 12½%.	6½%.	Col. 7—Rs. 3,091 overdrawn.
13. Bargarh Central Co-operative Bank, Ltd.	..	32	13,428	..	5,814	21,830	3, 4½, 5 and 6%.	12% and 20%.	Nil	Col. 7—Rs. 2,854 overdrawn.
14. Aska Co-operative Central Bank, Ltd.	..	36,935	25,493	..	27,721	6,607	6½%.	8%.	3% to societies, 6% to individuals.	† Suspense.
15. Berhampur Co-operative Central Bank, Ltd.	15,161	..	25,662	5,811	1½% to 6½%.	4% to 7½%.	..	* Suspense of non-members. † Suspense of members. ‡ Loans to individuals on the security of deposits.
Total	21,353	80,907	1,03,990	..	6,84,273	1,37,667	

*Quarterly Finance Statement of the Central Co-operative Banks and Unions in Orissa
for the quarter ending 31st March 1938.*

PART II.

Name of Bank.	Deposits or debentures of the kind dealt with in columns 2 and 3 of Part I.						Unpaid matured deposits.	Repayment of loans by societies.		
	On current or savings bank account.	Deposits for not more than three months.	Other deposits and debentures falling due.					Estimated.		Actual, in 12 months preceding present quarter.
			In twelve months from commencement of present quarter.	In next 12 months.	In 12 months following.	In subsequent years.		In twelve months from commencement of present quarter.	In next 12 months.	
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank, Ltd.	41,591	..	1,97,546	32,348	9,317	39,193	1,41,151	1,45,000	1,40,000	1,067
2. Jajpur Central Co-operative Bank, Ltd.	13,122	..	15,316	3,188	20,338	14,208	1,41,101	1,82,575	25,000	6,980
3. Kendrapara Central Co-operative Bank, Ltd.	2,783	..	47,180	6,352	3,271	1,876	1,30,884	20,600	25,000	9,137
4. Kujang Central Co-operative Union, Ltd.	8,134	..	51,792	200	28,867	4,071	50,590	10,000	10,000	1,940
5. Banki-Dompara Central Co-operative Union, Ltd.	6,053	..	70,357	..	7,230	63,165	..	50,000	60,000	16,938
6. Angul Central Co-operative Union, Ltd.	3,473	..	63,335	8,580	12,498	19,500	48,547	5,000	10,000	2,837
7. Puri Central Co-operative Bank, Ltd.	19,584	1,68,597	10,000	10,000	9,494
8. Khurda Central Co-operative Bank, Ltd.	11,391	..	10,632	19,424	17,599	75,733	47,612	20,000	30,000	41,059
9. Nilmapara Central Co-operative Union, Ltd.	427	..	9,030	2,324	..	950	6,929	56,000	15,000	1,749
10. Sambalpur Central Co-operative Bank, Ltd.	2,347	..	150	62,775	3,000	3,000	1,190
11. Balasore Central Co-operative Bank, Ltd.	12,850	..	60,000	25,000	20,000	1,97,471	5,16,000	72,000	30,000	17,141
12. Bhadrak Central Co-operative Bank, Ltd.	5,547	..	52,260	13,952	7,795	6,798	64,535	10,000	10,000	6,657
13. Bargarh Central Co-operative Bank, Ltd.	2,852	45,771	10,000	19,000	6,730
14. Aska Co-operative Central Bank, Ltd.	18,876	..	1,50,910	43,242	68,010	6,923	12,330	55,000	75,000	67,203
15. Berhampur Co-operative Central Bank, Ltd.	1,93,436	..	1,95,263	16,550	17,462	11,631	2,027	95,828	36,255	79,013
Total ..	3,43,466	..	2,66,846	2,16,931	2,18,327	4,40,626	13,99,085	7,64,403	4,49,253	2,69,552

*Quarterly Finance Statement of the Central Co-operative Banks and Unions in Orissa
for the quarter ending 31st March 1938.*

PART III.

Name of Bank.	Portion of Deposits or Revenues of the kind dealt with in columns 2 and 3 of Part I falling due in each quarter in twelve months from commencement of present quarter (5th column of Part II).				Unpaid matured deposits.	Repayments of loans by Societies estimated in each quarter in twelve months from commencement of present quarter (column 9 of Part II).			
	I Quarter.	II Quarter.	III Quarter.	IV Quarter.		I Quarter.	II Quarter.	III Quarter.	IV Quarter.
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank, Ltd.	1,97,546	1,41,151	1,45,000
2. Jajpur Central Co-operative Bank, Ltd.	15,346	1,41,104	36,000	22,175	35,000	95,400
3. Kendrapara Central Co-operative Bank, Ltd.	47,180	1,36,888	2,000	10,000	5,000	3,000
4. Kujang Central Co-operative Union, Ltd.	51,792	50,590	5,000	1,000	1,000	3,000
5. Banki-Dompara Central Co-operative Union, Ltd.	19,610	45,370	5,377	15,000	15,000	10,000	10,000
6. Angul Central Co-operative Union, Ltd.	63,335	48,517	1,000	1,500	2,000	500
7. Puri Central Co-operative Bank, Ltd.	1,63,597	2,000	2,000	3,000	3,000
8. Khurda Central Co-operative Bank, Ltd.	10,632	47,612	20,000
9. Nimapara Central Co-operative Union, Ltd.	9,069	6,929	5,000	5,000	10,000	10,000
10. Sambalpur Central Co-operative Bank, Ltd.	150	..	62,775	800	800	800	600
11. Balasore Central Co-operative Bank, Ltd.	..	60,000	5,16,000	24,000	30,000	..	18,000
12. Bhadrak Central Co-operative Bank, Ltd.	..	52,266	64,535	300	6,000	1,700	2,000
13. Bargarh Central Co-operative Bank, Ltd.	3,000	1,000	3,000	3,000
14. Aska Co-operative Central Bank, Ltd.	1,02,350	59,010	13,020	16,530	12,380	40,000	10,000	15,000	30,000
15. Berhampur Co-operative Central Bank, Ltd.	47,788	64,700	30,575	52,200	2,027	11,725	16,604	27,358	40,081
Total	5,67,648	2,61,346	49,122	68,730	13,99,085	3,04,885	1,21,079	1,13,858	2,24,581

CUTTACK :
The 9th April 1938.

S. C. RAY,
Deputy Registrar, Co-operative Societies, Orissa.